MINISTRY OF CORPORATE AFFAIRS  
(Company Law Board)  
PROPERTY RETURN FOR THE YEAR 2010  
(AS ON 01.01.2011)

1. Name of the officer
   RICHAL KUKREJA
2. Service to which officer belongs
   Indian Corporate Law Service  
   Bench Officer, CLB, New Delhi
3. Present post held
   CGO Complex, Lodi Road, New Delhi
4. Present pay
5. Office

Property detail:-

6. Description of the property
7. Precise location (full address)
8. Area of land in case of landed property
9. Nature of land (state whether residential/agricultural etc.)
10. Extent of interest
11. If not in own name, state in whose name and relationship with Govt. servant.
12. Date of acquisition.
13. How acquired (whether by purchase, lease, Mortgage, inheritance, gift or otherwise, name, address, connection with Govt. servant and other details of person from whom acquired etc. be given) (see note below)
14. Value of the property (see note below)
15. Particulars of sanction of prescribed authority: if any
16. Total annual income from the property.
17. Any other details.

Date: 31-1-2011
Place: New Delhi

(Signature)